

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No. 3645/2014  
M.A. No. 4063/2017**

**This the 29<sup>th</sup> day of August, 2019**

**Hon'ble Ms. Jasmine Ahmed, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

Kuldeep Kumar  
S/o Late Jai Bhagwan  
Hospital Attendent Gr-III,  
Department of Neuro-Radiology  
C.N. Center, AIIMS,  
New Delhi.

...Applicant

(By Advocate: Sh. S.K. Srivastava )

**VERSUS**

1. The Director  
All India Institute of Medical Sciences  
Ansari Nagar,  
New Delhi-110029

2. The Admn. Officer  
Neurosciences Center  
AIIMS  
Ansari Nagar,  
New Delhi.

... Respondents

(By Advocate: Ms. Preeti Singh)

**ORDER (Oral)****Hon'ble Ms. Jasmine Ahmed:**

Learned counsel for applicant states that he does not wish to persue this matter anymore and he intends to withdraw the OA. Accordingly, the OA along with MA is dismissed as withdrawn.

**(Aradhana Johri)**  
**Member (A)**

**(Jasmine Ahmed)**  
**Member (J)**

/akshaya/